

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

202. C.P. (IB)/1154(MB)2023

IN THE MATTER OF

IMMIX TRADE PRIVATE LIMITED

... Petitioner

Vs

SUNRISE PROPERTIES PVT LTD

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 16.04.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv. Gyanika Kochar (PH)

For the Respondent: Adv. Akshat Agrawal (PH)

ORDER

Counsel for the Respondent prays for a short adjournment. Allowed as prayed for.

Adjourned to **29.04.2024**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/